



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH), ROHINI COURTS : DELHI

ORDER

The following transfer and posting orders are hereby made with immediate effect:-

S. No.	Name of the Official	From	To
1.	Ms. Monika Raheja, W/o Sh. Sohan Lal Pandey, EC-45407900	Sr. PA in the Court of Ms. Jyoti Nain, MM-07, North District, Rohini Courts, Delhi.	Sr. PA in the Court of Ms. Neeti Suri Mishra, SCJ/RC, North District, Rohini Courts, Delhi.
2.	Ms. Laxmi Mehta W/o Sh. Nitin Mehta EC-19859902	PA in the Court of Ms. Neeti Suri Mishra, SCJ/RC, North District, Rohini Courts, Delhi.	PA in the Court of Sh. Rakesh Kumar-II, JSCC/ASCJ/GJ, North District, Rohini Courts, Delhi.
3.	Sh. Pramod Kumar S/o Sh. Awdesh Kumar EC-34429146	PA in the Court of Ms. Preeti, MM (Mahila Court-01), North District, Rohini Courts, Delhi.	PA in the Court of Ms. Deepali Srivastava, ACJ/CCJ/ARC, North District, Rohini Courts, Delhi.
4.	Sh. Sanjay Anand S/o Lt. Sh. Manphool Singh, EC-28652473	Ahlmad/JA in the Court of Sh. Saurabh Goyal, MM-05, North District, Rohini Courts, Delhi.	JA in Stationery Branch, North District, Rohini Courts, Delhi.
5.	Sh. Sateesh V S/o Sh. K. N. Viswambharan, EC-28652473	Reader-cum-Ahlmad/JA in the Court of Ms. Swati Malik, MM (NI Act), Digital Court, North District, Rohini Courts, Delhi.	Ahlmad/JA in the Court of Sh. Saurabh Goyal, MM-05, North District, Rohini Courts, Delhi.
6.	Ms. Meenakshi Kataria, W/o Sh. Yogesh Kumar, EC-83358668	JA in Office Pool, North District, Rohini Courts, Delhi.	Reader-cum-Ahlmad/JA in the Court of Ms. Swati Malik, MM (NI Act), Digital Court, North District, Rohini Courts, Delhi.
7.	Ms. Lata Choudhary W/o Lt. Sh. Parveen Kumar, EC-10262689	JJA in Office Pool, North District, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in the Court of Sh. Sunil Kumar, PO MACT- 01, North District, Rohini Courts, Delhi (till Ms. Kavita Mann, Asstt. Ahlmad/JJA returns from Maternity Leave, thereafter in the Office Pool).
8.	Sh. Rupesh Rana, S/o Lt. Sh. Dayanand Rana, EC- 42687662	JA in Office Pool, North District, Rohini Courts, Delhi.	JA in Vigilance/Litigation/RTI/Hindi Section, North District, Rohini Courts, Delhi.
9.	Sh. Karan Kapoor, S/o Lt. Sh. Mukesh Kapoor, EC-44564189	JA in Vigilance/Litigation/RTI/ Hindi Section, North District, Rohini Courts, Delhi.	JA in Judicial Branch, North District, Rohini Courts, Delhi.
10.	Ms. Veena Deswal S/o Sh. Ravi Kumar EC-80073109	Assistant Ahlmad/JJA in the Court of Ms. Swati Malik, MM (NI Act), Digital Court, North District, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in the Court of Sh. Sushil Kumar, ASJ-04, North District, Rohini Courts, Delhi.
11.	Ms. Bhawna Gupta W/o Sh. Sachin Kumar EC - 94359566	Assistant Ahlmad/JJA in the Court of Sh. Sushil Kumar, ASJ-04, North District, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in the Court of Ms. Swati Malik, MM (NI Act), Digital Court, North District, Rohini Courts, Delhi.

12.	Sh. Naveen Kumar S/o Lt. Sh. Gopi Chand, EC-79248784	JA in Accounts Branch, North District, Rohini Courts, Delhi.	Ahlmad/ JA in Evening Court No. 3, North District, Rohini Courts, Delhi.
13.	Sh. Punit Kumar S/o Sh. Rameshwar EC-45625588	Ahlmad/JJA in Evening Court No. 3, North District, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in the Court of Ms. Bhujali, MM-01, North District, Rohini Courts, Delhi.
14.	Ms. Shiwani, W/o Sh. Sumit Kumar, EC - 73392159	Assistant Ahlmad/JJA in the Court of Sh. Ajay Nagar, ASJ, FTSC (POCSO), North District, Rohini Courts, Delhi.	JJA in Accounts Branch, North District, Rohini Courts, Delhi.
15.	Sh. Vinod Kumar Meena, S/o Sh. Shrawan Kumar Meena, EC-82151721	Assistant Ahlmad/JJA in the Court of Ms. Bhujali, MM-01, North District, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in the Court of Sh. Ajay Nagar, ASJ, FTSC (POCSO), North District, Rohini Courts, Delhi.

Note:1. Non-compliance of the transfer/posting orders or immediately proceeding on leave shall be considered as deliberate insubordination and disciplinary proceeding shall be initiated against the erring official, as per rules.

*Seema Maini*  
(SEEMA MAINI)

Principal District & Sessions Judge  
North District : Rohini Courts : Delhi.

1343-1417

No. F2N(2)/Admn./T&P/North/RC/2023

Dated, Delhi the 06/01/2023

Copy forwarded for information and necessary action to :-

1. The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Ld. Judicial Officers concerned, North District, Rohini Courts, Delhi.
3. The DDO, Accounts Branch, North District, Rohini Courts, Delhi.
4. The Ld. Administrative Civil Judge, North District, Rohini Courts, Delhi.
5. The Sr. AOJ/AOJ/Branch In-charge, Administration-I, II & III, Tis Hazari Courts, Delhi.
6. The Sr. AOJ/AOJ/Branch In-charge, Administration-I, II & III, North District, Rohini Courts, Delhi.
7. The Official concerned, North District, Rohini Courts, Delhi.
8. The Dealing Official, Admn. I, II & III, Personal File & ACR Seat, Tis Hazari Courts, Delhi.
9. The Dealing Official, Admn. I, II & III, North District, Rohini Courts, Delhi.
10. The Web-Site, Computer Committee, Rohini Courts, Delhi.
11. The Web-Site, Computer Committee, Tis Hazari Courts, Delhi.
12. The Facilitation Center, Rohini Courts, Delhi.
13. The Record Officer, (RTI), North District, Rohini Courts, Delhi.
14. The Dealing Official, Layers Seat, Admn. I, Tis Hazari Courts, Delhi.
15. The Branch In-Charge, R & i Branch, Rohini Courts, Delhi for uploading in LAYERS.
16. Personal Office of the undersigned.

*Seema Maini*  
Principal District & Sessions Judge  
North District : Rohini Courts : Delhi.

Comm/He